

006046#

THE HIGH COURT OF KERALA

Kochi- 682 031  
Dated: 1.7.2017

PROCEEDINGS

High Court Establishment- appointment of Project Staff of the Planning and Management Unit in the High Court on contract basis- permission to join duty- orders issued.

- Read: 1. High Court Proceedings No.A5- 68471/2015 dated 5.6.2017.  
2. High Court letter of even number dated 21.6.2017.  
3. Submission dated 1.7.2017 from the person concerned.

**ORDER NO . A5- 68471/2015**

Smt.Rosemary Paul, who was offered appointment as Software Developer/Programmer in the High Court on contract basis till 31.03.2018 A.N., as per the High Court Proceedings read above, is permitted to join duty on 1.7.2017 F.N.

She shall open her service book with the G(Accounts-II) Section and also a Savings Bank Account with the State Bank of India, High Court Branch, Emakulam.

(By Order)

*G. Rathi*  
G. Rathi  
Assistant Registrar(H.G.)

To

The person concerned.  
The Deputy Registrar in charge of IT Section, High Court  
The Assistant Registrar in charge of IT Section, High Court  
The Confidential Assistants to the Registrars, High Court  
The Section Head, IT Section, High Court.  
The Finance Wing, High Court  
The IT Section, High Court(for publishing in the High Court website)  
The G (Accounts- I & II) Sections, High Court.  
The A1 and A3 Seats, High Court.  
The Administrative Records Section, High Court  
The File/Stock File